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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2016
NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan
NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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| 1. | R. SIDHARTH | Counsel for Petitioner - R. R. R. | |
| 2. | R. MUKUNDAN
P. NEELAKANTAN | Counsel for 1 st to 3 rd
Respondents | Neelakantan |

ORDER

Shri R Sidharth, counsel for petitioner present. Shri P Neelakantan, counsel for R1 to R3 present and prayed time for filing vakalat and counter. Time extended at request. Counsel for petitioner is directed to cause private notice to R4 on the correct address and file proof of the same by way of an affidavit by the next date of hearing. Put up on **16.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)